

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 1028/98

Date of Decision: 11.6.1999

Shri Mahesh Kamble.

Applicant.

Shri S.S.Karkera for
Shri Y.R. Singh

Advocate for
Applicant.

Versus

Union of India and others

Respondent(s)

Shri V.S. Masurkar.

Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. Justice R.G.Vaidyanatha, Vice Chairman

Hon'ble Shri. D.S.Bawej, Member (A)

(1) To be referred to the Reporter or not? *✓✓*

(2) Whether it needs to be circulated to
other Benches of the Tribunal? *✓✓*

R.G.Vaidyanatha
(R.G. Vaidyanatha)
Vice Chairman

NS

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH 'IGULESTAN' BUILDING NO:6
PRESCOT ROAD, MUMBAI:1

Original Application No. 1028/98

Friday the 11th day of June 1999.

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman
Hon'ble Shri D.S. Bawej, Member (A)

Mahesh Kamble.
Chief Cameraman
256, Type IV,
CGS Colony
J.M.B.Dasera Lane,
Vadala (W), Mumbai. ... Applicant.

By Advocate Shri S.S. Karkera for Shri Y.R. Singh.

V/s.

Union of India through
the Secretary,
Ministry of Information
and Broadcasting,
Government of India,
Shastri Bhavan,
New Delhi.

The Director of
Administration,
Films Division,
Government of India
Dr. Gopalrao Deshmukh Marg.,
Bombay. ... Respondents,

By Advocate Shri V.S. Masurkar.

O R D E R (ORAL)

¶ Per Shri Justice R.G.Vaidyanatha, Vice Chairman ¶

This is an application filed by the applicant who is Chief Cameraman seeking higher pay scale as given to Cameraman, Grade I in Doordarshan. The respondents have filed reply opposing the application. We have heard both counsels regarding admission.

2. The applicant is Chief Cameraman working in Film Division at Bombay. His case is that Cameraman Grade I of Doordarshan have been allocated higher pay scale of Rs. 8000 - 13,500. The applicant's case is that Chief Cameraman who is having higher duties than Cameraman grade I and principles of

equal pay for equal work, the applicant cannot be discriminated by giving lower pay scale of Rs. 7,500 - 250 - 12,000. Therefore the applicant wants higher pay scale as given to Cameramen Grade I of Doordarshan.

3. The respondents in their reply have clearly pointed out that they have not given any higher pay scale to Cameramen Grade I. The respondents case is that they have granted the pay scale of Rs. 7500 - 1200 to Chief Cameramen like the applicant and the Cameramen Grade I of Doordarshan has been given the pay scale of Rs. 7450 - 11500.

4. The learned counsel for the applicant pointed out that higher pay scales have been recommended by the Pay Commission to Cameramen Grade I. In our view recommendation of Pay Commission is not material to find out whether the order is in violation of Article 14 of the Constitution of India. The applicant has not produced any Government order to show that Cameramen Grade I have been given higher pay scale than Chief Cameramen of Film Division. On the other hand it clearly shows that Cameramen Grade I have lower pay scale than the applicant. Therefore the applicant's claim for higher pay scale on the ground of equal pay for equal work does not arise. Since Cameramen Grade I has not been given higher pay scale than the Chief Cameramen, the OA is not maintainable and required to be rejected.

5. In the result the O.A. is rejected at the admission stage. However if in future any such discrimination is made regarding the pay scale of Chief Cameramen when compared to pay scale of

: 3 :

Cameraman Grade I, it is open to the applicant to challenge the same according to law. No order as to costs.

D.S. Baweja
(D.S. Baweja)
Member (A)

R.G. Vaidyanatha
(R.G. Vaidyanatha)
Vice Chairman

NS